

**DIVISION BENCH**

**O-136**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/17(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> July, 2021, 10:30  
A.M**

|                     |  |                        |                     |
|---------------------|--|------------------------|---------------------|
| Name of the Company | SUASION FINVEST PRIVATE LIMITED                                      |                        |                     |
| Under Section       | Sec. 230-232, Sec 234  |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

**Appearances (via video conference)**

For the applicants

Mr. Sandip Kejriwal, Pr. CS

For the Regional Director, Eastern Region

Mr. Harihar Sahoo, Joint Director

**ORDER**

Mr. Sandip Kejriwal, Ld. Authorised Representative for the applicants present. Mr. Harihar Sahoo, Joint Director representing Regional Director, Eastern Region seeks some time to file reply affidavit in the matter. At request, list this matter on 03.09.2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**